GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2478
ANSWERED ON:10.03.2000
PUBLIC SECTOR UNDERTAKINGS HEADED BY IAS OFFICERS
MOHAN RAWALE

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the names of Public Sector Undertakings headed by IAS Officers;
- (b) whether the Government propose to replace these IAS officers with professional experts to increase efficiency;
- (c) if so, the details thereof;
- (d) if not, for the reasons therefor; and
- (e) the reasons for poor performance of Public Sector Undertakings?

Answer

MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(Dr. VALLABHBHAI KATHIRIA)

- (a): The names of public sector undertakings headed by IAS officers on a regular basis are furnished in the Annexure. These do not include cases where interim or acting arrangements have been made.
- (b),(c)&(d): Officers are appointed in PSUs ordinarily on permanent absorption basis unless exemption is granted, keeping in view the needs of the PSU, the nature of its activities or non-availability of other suitable candidates for the post, health of the PSU etc.Further, appointments to Board level posts are made on tenure basis, save where interim arrangements need to be made, pending regular appointment.
- (e): Out of 236 operating PSUs, 134 PSUs earned profit and 100 PSUs incurred losses during the year 1997-98The reasons for losses of the PSUs are enterprise specific. However, some of the common reasons are obsolete plant & machinery, outdated technology, low capacity utilisation, excess manpower, increase in input costs, resource crunch, heavy interest burden, etc.

ANNEXURE REFERRED TO IN THE REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2478 FOR 10.3.2000 REGAL PUBLIC SECTOR UNDERTAKINGS HEADED BY IAS OFFICERS.

LIST OF THE PSUs HEADED BY I.A.S. OFFICERS ON REGULAR BASIS

- Sl.No. Name of the Public Sector Undertaking
- 1. Export Credit Guarantee Corporation
- 2. Food Corporation of India
- 3. India Trade Promotion Organisation
- 4. Indian Airlines Limited
- 5. National Minorities Development & Finance Corporation

- 6. National Schedule Castes & Schedule Tribes Finance & Development Corporation
- 7. National Textile Corporation Limited
- 8. National Textile Corporation (APKK&M) Limited
- 9. National Textile Corporation (WB, Assam, Bihar & Orissa) Limited
- 10. North Eastern Handicrafts & Handloom Development Corporation Limited
- 11. Rural Electrification Corporation Limited